

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3193
ANSWERED ON:15.04.2010
JURISDICTION OF RTI
Kumar Shri Vishwa Mohan

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Supreme Court of India has recently asked to the courts to enhance justification of Right to Information Act;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) No, Madam.
- (b) and (c) Does not arise.